

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/ 9765/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 24th September 2024.

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJ(D) 6637 dtd. 21.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave from the evening of 27.09.2024 till the morning of 30.09.2024 as well as from the evening of 01.10.2024 till the morning of 03.10.2024**. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the in-charge of the CJM will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/ 9766 /A, dated , 24-09-24

Copy to:

J. The Project Manager, Gauhati High Court, Guwahati.

JT
JT. REGISTRAR (VIGILANCE)

Dr. J.